GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 2601 TO BE ANSWERED ON 17.03.2022

UDYAM PORTAL

2601. SHRI P.V. MIDHUN REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the total number of MSMEs registered on the Udyam portal as of October 2021;
- (b) whether the Government is aware that for most MSMEs compliance costs exceed the post-registration;
- (c) the details of benefits on the Udyam portal;
- (d) whether the Government has provided any incentives to increase registration of MSMEs on the portal and if so, the details thereof, if not, the reasons therefor;
- (e) whether the Government has taken any measures to create awareness about the portal and if so, the details thereof, if not, the reasons therefor;
- (f) whether the Government has extended the timeline within which MSMEs have to mandatorily register on the portal; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

- (a): The total number of MSMEs which had registered on the Udyam Registration (UR) portal as on 31.10.2021 and had been classified as micro, small and medium enterprises was 54,97,783. Out of this, 51,79,891 were micro; 2,85,530 were small and 32,362 were medium.
- (b): Udyam Registration is free of cost, transparent, online, hassle free and is based on self-declaration. It does not require any documents to be uploaded and has an automatic integration with the databases of the IT and GSTN and has no compliance cost associated with it.
- (c)&(d): Benefits of Registration on UR portal are as under:
 - (i) UR is a permanent registration and a basic identification number for an enterprise.
 - (ii) UR is paperless and based on self-declaration.
 - (iii) There is no need for renewal of UR.
 - (iv) Any number of activities including manufacturing or service or both may be specified or added in one Registration.
 - (v) Along with the Udyam Registration, enterprises may register themselves on GeM (Government e-Market place, a portal for G to B) & SAMADHAAN Portal (a portal to address issues relating to delay in payments) and simultaneously MSMEs themselves can also onboard on TReDS Platform.

- (vi) The Udyam Registration may also help MSMEs in availing the benefits of Schemes of Ministry of MSMEs.
- (vii) UR Registered MSMEs become eligible for priority sector lending from Banks.
- (e): The Government has created awareness about the UR portal through advertisement in print and electronic media, special campaigns and interaction with stakeholders and Industry Associations.
- (f) & (g): The timeline for migrating from Udyog Aadhaar Memorandum to Udyam has been extended to 31.03.2022 vide notification no. S.O.278 (E) dated 19.1.2022.
